

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

IA No.342 of 2014 in DFR 2118/14

Dated : 10<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Biomass Energy Developers Association & Ors. ... Appellant(s)

Versus

Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : -

ORDER

Heard the learned counsel for the parties. *Order reserved.*

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/jps*